

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1858
ANSWERED ON:13.03.2007
ISSUANCE OF FIRE SAFETY CERTIFICATE TO SCHOOLS
Singh Shri Prabhunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Fire Safety Certificate issued by Delhi Fire Service (DFS) is mandatory for recognition of school w.e.f. July 1, 2006 in Delhi;
- (b) if so, whether the Municipal Corporation of Delhi (MCD), Education Department, Government of National Capital Territory of Delhi and Public Schools are not adhering to fire safety norms endangering the lives of their students;
- (c) if so, the total number of schools functioning without fire safety certificate, school-wise;
- (d) the action taken by the Government against those schools who are not adhering to fire safety norms;
- (e) whether any standards/norms has been prescribed for the size of a classroom and the maximum number of students allowed to sit in a classroom;
- (f) if so, the details thereof;
- (g) whether about 80 to 90 students are sitting in a classroom in Government schools in Delhi; and
- (h) if so, reasons therefor and the steps taken to construct more number of classrooms?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a)to(h) : Information is being collected and will be laid on the Table of the House.